

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM

IA(IBC) 158/2023 in CP(IB) No. 39/7/HDB/2017
u/s. 7 of IBC, 2016

IN THE MATTER OF:

PEC Ltd

...Financial Creditor

VS

Sri Ramakrishna Alloys Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA 158/2023

Ld. Counsel for the Petitioner alone present. Respondent Liquidator and Ld. Counsel for the Liquidator not present. Matter adjourned to 09.06.2023, as a last chance for hearing the liquidator.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)